

the number of places where these Exchanges are located is twenty because three stock Exchanges are located in one place viz. Mumbai.

(b) and (c). A statement showing the required information as furnished by SEBI is given in the enclosed statement.

(d) SEBI has indicated that the estimated number of shareholders in the country is approximately thirty million.

(e) SEBI Act 1992 and the Rules and Regulations notified thereunder and the Companies Act, 1956 contain various provisions for protecting the interests of shareholders. The functions of SEBI, inter-alia, relate to taking measures to promote the development of the securities market and investors' education.

(f) to (h). Since SEBI has been endowed with statutory powers for regulating the Stock Exchanges, communications relating to various aspects of their functioning are examined by SEBI and appropriate action is initiated in this regard by it. SEBI is also inspecting the Stock Exchanges once in a year as a part of its efforts to ensure the orderly functioning of the Exchanges and investor protection.

#### STATEMENT

S. No.	Name of the Stock Exchange	Number of companies listed (As on 1.11.96)	Volume of business as on 1995-96 (Rs. Crores)
1	2	3	4
1.	Ahmedabad Share and Stock Brokers Association	3197	8786.36
2.	Bangalore Stock Exchange Ltd.	560	890.12
3.	Bhubaneshwar Stock Exchange Association Ltd.	69	226.18
4.	Calcutta Stock Exchange Association Ltd.	3204	62128.00
5.	Cochin Stock Exchange Ltd.	240	1803.04
6.	Coimbatore Stock Exchange Ltd.	222	2503.55
7.	Delhi Stock Exchange Association Ltd.	3794	10076.53
8.	Gauhati Stock Exchange Ltd.	267	619.53
9.	Hyderabad Stock Exchange Ltd.	817	1285.62
10.	Jaipur Stock Exchange Ltd.	942	1047.76
11.	Ludhiana Stock Exchange Association Ltd.	437	4849.12

1	2	3	4
12.	Share Brokers Association (M.P. Stock Exchange)	357	204.65
13.	Madras Stock Exchange Ltd.	1703	1594.20
14.	Magadh Stock Exchange Ltd.	75	1629.23
15.	The Stock Exchange, Mumbai	5941	50064.16
16.	Mangalore Stock Exchange Ltd.	40	38.66
17.	National Stock Exchange	1455	68141.92
18.	Over the Counter Exchange of India	106	218.39
19.	Pune Stock Exchange Ltd.	271	7071.83
20.	Saurashtra Kutch Stock Exchange Ltd.	183	564.41
21.	Uttar Pradesh Stock Exchange Association Ltd.	872	12373.00
22.	Vadodara Stock Exchange Ltd.	522	1259.57

#### Voluntary Retirement Scheme in Maharashtra

2128. SHRI CHINTAMAN WANAGA : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government provide assistance from National Renewal Fund for implementation of Voluntary Retirement Scheme in the textile mill;

(b) if so, the amount provided to the State Government of Maharashtra during the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c). Assistance from the National Renewal Fund is presently restricted to Voluntary Retirement Scheme in Central Public Sector Undertakings and to schemes for counselling, retraining and redeployment assistance to rationalised workers including those in the textile mills.

#### Loan to State Governments

2129. SHRI BHIM PRASAD DAHAL : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loan taken by the State Government of Sikkim during the last three years;

(b) whether the loan granted for specific sector/ purpose has been utilised for the same; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The total amount of loan released